

[*Translation*]

- (vii) **Need for timely completion of the Ganga cleaning project and taking up such projects for other rivers**

DR. A.K. PATEL (Mehsana): Mr. Chairman, Sir, the Prime Minister had declared a time bound project of Rs. 200 crores under Ganga Cleaning Project but work is proceeding at a snails pace. We do not know when this project will be completed.

This is an important project for the country. Therefore, all efforts should be made to complete this project within the stipulated time. Besides, it is very essential to start work on various projects related to environments & cleaning of other rivers of the country. I would further suggest that House should be kept apprised of the progress made from time to time.

[*English*]

- (viii) **Need for providing relief to the drought affected people of Mirzapur district in Uttar Pradesh**

SHRI RAM PYARE PANIKA (Robertsganj): Rabi crops have been damaged on a large scale in Mirzapur district due to untimely rains, as also due to absence of water in dams, resulting in discontentment among the people. This is a drought-prone district in the country. Time and again it suffers from unprecedented droughts. It was hoped earlier that this year the monsoon would be a boon for the agriculturists but due to untimely and scanty rains, rabi crops in some areas have totally been damaged while in some other areas, these have been partly damaged.

In view of the above, I request the Minister of Agriculture to send a team from the Centre to assess the damage and to start the relief work. The realisation of arrears should

be postponed and other relief works which are necessary in drought areas should be immediately started.

- (ix) **Need to fulfil demands of industrial workers of Delhi and Uttar Pradesh going on strike**

SHRI AJIT KUMAR SAHA (Vishnupur): The 7 days industrial strike in all industrial areas of Delhi and Ghaziabad starts from 22nd November in support of workers' demands to curb price rise, minimum wage of Rs. 1050/-, variable DA at the rate of Rs. 2/- per point of the Consumer Price Index along with demands against closures, lock-outs and lay-offs, against corruption in labour department, against the practice of contract labour; to demand equal pay for equal work, against police atrocities on workers and trade unions, against anti-labour laws and for the demand of creches at work sites. The call for the strike has been given by the Centre of Indian Trade Unions.

The workers' demands are fully justified and I would request the Government to pursue the matter with Delhi Administration and Uttar Pradesh Government so that these demands could be fulfilled.

12.32 hrs.

**MONOPOLIES AND RESTRICTIVE
TRADE PRACTICES (AMENDMENT)
BILL—Contd.**

[*English*]

MR. CHAIRMAN: The House shall now take up further consideration of the motion moved by Shri J. Vengal Rao on the 21st November, 1988. Shri Shantaram Naik to continue his speech.